

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 1270 of 2019
with
Cont. Case (Civil) No. 1245 of 2019
with
Cont. Case (Civil) No. 178 of 2020
with
Cont. Case (Civil) No. 179 of 2020
with
Cont. Case (Civil) No. 207 of 2020
with
Cont. Case (Civil) No. 317 of 2020

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : xxxxxx.
For the Opp. Parties : xxxxxx

10/ 23.04.2021 In view of the resolution as contained in Ref. No. 1165-1201/ 2021 dated 18.04.2021, passed by the Jharkhand State Bar Council, nobody appears for the parties.

As such, let these cases be listed after three weeks.

(Dr. S.N. Pathak, J.)